Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.647/2017 in O.A.No.494/2017

Tuesday, this the 31st day of October 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Dr. Jagdish Prasad Presently Director General of Health Services Govt. of India Group A S/o Sh. Akloo Prasad Aged about 62 years r/o Bungalow No.2, New Moti Bagh New Delhi – 110 023

..Applicant

(Proxy counsel (name not given) for Mr. Nilansh Gaur, Advocate)

Versus

Sh. C.K. Mishra Secretary Ministry of Health & Family Welfare Nirman Bhawan, New Delhi – 110 011

..Respondent

(Ms. Radhalakshmi, Advocate for Mr. Rajeev Sharma, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

In view of the fact that the main O.A. has already been heard and reserved for orders, this C.P. is not required to be proceeded with at this stage.

(K.N. Shrivastava) Member (A)

(Justice Permod Kohli) Chairman

October 31, 2017 /sunil/